F[OVERBRIDGE NEAR SARAI ROHILLA STATION

701. DR. BHAI MAHAVIR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Railway Board had informed the Secretary of the Kishanganj Mandal of Bharatiya Jana Sangh on the 31st January, 1962, that the Railways were prepared to construct an overbridge at the crossing of the New Rohtak Road and Old Rohtak Road to the West of Sarai Rohilla Railway Station, Delhi provided that the Delhi Administration were ready to pay their share of the expenditure thereon;
- (b) whether it is also a fact that the Delhi Municipal Corporation decided to incur the expenditure on this work and invited tenders in this regard on the 21st September, 1967 but the Railways are now showing their disinclination to undertake this work; and
- (c) if so, what are the reasons therefor ?]

रेल मंत्री (श्री सी० एम० पुनाचा) : (क) जी हो।

(ख) और (ग) करार के अनुसार पहुंच मार्गों की पूरी लागत दिल्ली नगर निगम द्वारा वहन की जाती है जबकि पूल खास की लागत रेल प्रशासन और नगर निगम दोनों द्वारा वहन की जायेगी। जैसे ही नगर निगम द्वारा पूरी योजना, जिसमें मल लाइनों, पानी पाइपों और नालियों के स्थान का पूर्नानविरण शामिल है को अंतिम रूप दिया जायेगा, रेलवे अपनी ओर से पूल खास के निर्माण का काम हाथ में ले लेगी। रेलवे के चाल वर्ष के बजट में इस काम के लिए एक लाख रुपये की रकम रखी गयी थी, लेकिन उसे अभ्यपित किया जा रहा है क्योंकि दिल्ली नगर निगम से ऐसी अनुमोदित योजना, जिसमें सभी सेवाओं के स्थान का पूर्नीनवीरण शामिल हो, न मिलने के कारण यह काम शुरू नहीं किया जा सकता।

f[THE MINISTER OF RAILWAYS SHRI C. M. POONACHA): (a) Yes.

to Questions

(b) and (c) As per agreement, the cost of approaches is to be borne entirely by the Municipal Corporation of Delhi while the cost of bridge proper is to be shared between the Railway and the Municipal Corporation. The Railways on their part will undertake the work on bridge proper as soon as the whole scheme including the relocation of sewer lines, water pipe lines and drains has been finalised by the Delhi Municipal Corporation. Provision of Rs. 1 lakh was kept in the current year's railway budget but is being surrendered as the work cannot be started in the absence of an approved Plan incorporating the details of relocation of all services from the Municipal Corporation, Delhi.]

TEXTILE MILLS IN MADRAS

702. SHRI M. R. VENKATARAMAN: SHRI K. P. SUBRAMANIA MENON:

Will the Minister of COMMERCE be pleased to state :

- (a) whether it is a fact that the Textile Mill owners in Madras State are deliberately closing their mills to pressurise the workers to accept wage cut and increased work load;
- (b) if so, whether Government have made any enquiries into the matter;
 - (c) if so, what are the findings thereof; and
- (d) what action has been taken in the matter?

THE DEPUTY "MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHAMMAD SHAFI QURESHI) : (a) No, Sir

(b) to (d) Do not arise.

COMMITTEE ON TEXTILE MILLS IN MADRAS STATE

703. SHRI M. R. VENKATARAMAN:

SHRI K. P. SUBRAMANIA MENON:

Will the Minister of COMMERCE be pleased to state :